LOK SABHA
STARRED QUESTION NO. 214
TO BE ANSWERED ON 1ST AUGUST, 2016

UNIFORM PRICES OF PETROL/DIESEL

*214. SHRI S. SELVAKUMARA CHINNAYAN:
SHRI MALLIKARJUN KHARGE:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the factors taken into account and mechanism to determine price of petroleum products;

(b) whether the Government has any proposal to fix uniform prices of petrol and diesel across the country and if so, the details thereof;

(c) the time by which the said proposal is likely to be implemented; and

(d) if not, the reasons therefor?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्री (स्वतंत्र प्रभार)
(श्री धर्मेन्द्र प्रधान)

MINISTER OF STATE (I/C) IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI DHARMENDRA PRADHAN)

(a) to (d):   A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) of the Lok Sabha Starred Question No. 214 asked by Shri S. Selvakumara Chinnayan and Shri Mallikarjun Kharge to be answered on 1st August, 2016 regarding "Uniform Prices of Petrol/Diesel".

(a):   The prices of Petrol and Diesel have been made market determined by the Government effective 26th June, 2010 and 19th October, 2014 respectively.   Since then, the Public Sector Oil Marketing Companies (OMCs) take appropriate decision on pricing of Petrol and Diesel in line with their international prices and other market conditions. The Government continues to modulate the effective price to consumer for Subsidized Domestic LPG and Retail Selling Price (RSP) of PDS Kerosene. Public Sector OMCs are at present applying Trade Parity Pricing methodology to compute the Retail Selling Price (RSP) of Petrol and Diesel. Import Parity Price (IPP) is applied for pricing of PDS Kerosene and Domestic LPG.

(b) to (d):   The basic prices of Petrol and Diesel are uniform across the country. However, the final selling prices vary from state to state/ market to market due to changes in other elements such as freight, delivery charges, Sales tax/VAT, local levies etc.

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